

GOVERNMENT OF INDIA
MINISTRY OF EARTH SCIENCES
LOK SABHA
UNSTARRED QUESTION NO. 2071
TO BE ANSWERED ON WEDNESDAY, 12TH MARCH, 2025

DEATH CAUSED BY HEATWAVE

2071. SHRI SUDAMA PRASAD:
SHRI RAJA RAM SINGH:

Will the Minister of EARTH SCIENCES be pleased to state:

- (a) whether the Government has any plans to declare heatwave as a natural disaster;
- (b) if so, the details thereof;
- (c) whether the Government has any data about the number of people who died in the recent heatwave especially informal and gig workers;
- (d) if so, the details thereof; and
- (e) whether the Government has any plans to provide compensation to people who died during the heatwave and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
MINISTRY OF SCIENCE AND TECHNOLOGY
AND EARTH SCIENCES
(DR. JITENDRA SINGH)

(a)-(b) Currently, the notified list of disasters eligible for National Disaster Response Fund (NDRF)/State Disaster Response Fund (SDRF) assistance includes 12 disasters, namely cyclones, droughts, earthquakes, fires, floods, tsunamis, hailstorms, landslides, avalanches, cloud burst, pest attack, and frost & cold wave. The issue of inclusion of more calamities in the existing notified list of calamities was considered by the 15th Finance Commission. The Commission, in para 8.143 of its report, had observed that the list of notified disasters eligible for funding from the State Disaster Response Mitigation Fund (SDRMF) and National Disaster Response Mitigation Fund (NDRMF) covers the needs of the State to a large extent and thus did not find much merit in the request to expand its scope.

However, a State Government can use up to 10% of the annual fund allocation of the SDRF, subject to the fulfillment of certain prescribed conditions and norms, to provide immediate relief to the victims of natural disasters that they consider to be 'disasters' within the local context in the State and which are not included in the centrally notified list of natural disasters.

- (c)-(d) The latest details of the overall number of deaths due to heatwaves are given in Annexure-1 as per the National Crime Record Bureau. (NCRB), Ministry of Home Affairs (MHA).
- (e) The State disaster management authorities have their resources available through the State Disaster Response Fund (SDRF) and State Disaster Mitigation Fund (SDMF) for support. If there is a request from the States for financial assistance, the Central Government considers it in accordance with the relevant guidelines for National Disaster Response Fund (NDRF) and National Disaster Mitigation Fund (NDMF).

State/UT wise deaths due to Heat/Sun Stroke during 2022:

SN	State/UT	2022
1	Andhra Pradesh	47
2	Arunachal Pradesh	0
3	Assam	1
4	Bihar	78
5	Chhattisgarh	11
6	Goa	0
7	Gujarat	5
8	Haryana	27
9	Himachal Pradesh	0
10	Jharkhand	47
11	Karnataka	2
12	Kerala	0
13	Madhya Pradesh	27
14	Maharashtra	90
15	Manipur	0
16	Meghalaya	0
17	Mizoram	0
18	Nagaland	0
19	Odisha	38
20	Punjab	130
21	Rajasthan	12
22	Sikkim	0
23	Tamil Nadu	2
24	Telangana	62
25	Tripura	2
26	Uttar Pradesh	130
27	Uttarakhand	0
28	West Bengal	18
	TOTAL STATE(S)	729
29	A & N Islands	0
30	Chandigarh	0
31	D&N Haveli and Daman&Diu @ +	0
32	Delhi UT	1
33	Jammu & Kashmir @ *	0
34	Ladakh @	0
35	Lakshadweep	0
36	Puducherry	0
	TOTAL UT(S)	1
	TOTAL (ALL INDIA)	730

As per data provided by states/UTs

‘+’ Combined data of erstwhile D&N Haveli and Daman&Diu UT during 2018 and 2019

‘**’ Data of erstwhile JAMMU & KASHMIR State Including Ladakh during 2018 and 2019

‘@’ Data of newly created Union territory

Source: Accidental Deaths & Suicides in India, National Crime Record Bureau (NCRB), Ministry of Home Affairs (MHA)
